

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 613 (ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018**

**NAME OF THE COMPANY: Global Infonet Distribution Pvt. Ltd. Vs.
Capstech Network Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

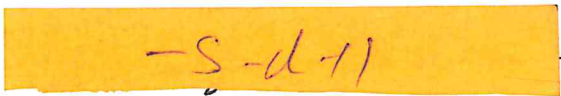
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Himanshu Harbola, Advocate		
	For the Respondent:	Mr. Amresh Mohan Sinha, Mr. Dinesh Mohan Sinha, Advocates & Mr. Prince Mohan Singh, PCS		

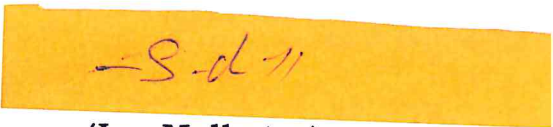
ORDER

None is present on behalf of the Petitioner.

Ld. Counsel for the Respondent submits that the present petition is not maintainable in the light of dispute pertaining to the claim made in the present petition already pending adjudication in the Court of ADJ, Saket, New Delhi.

As none is present on behalf of the Petitioner, in the interest of justice adjourned to 12th February, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**